

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 1754
ANSWERED ON 10.12.2024

UPGRADATION OF MINOR PORTS

1754. SHRI S. KALYANASUNDARAM:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) whether any steps have been taken by Government for the upgradation of minor ports across the country, if so, the details thereof; and
- (b) if not, the reasons therefor?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a) & (b) Ports other than Major Ports (Minor Ports / Non- Major Ports) are under the administrative control of the respective State Government. Through Sagarmala Scheme, Ministry provides financial assistance to State Governments / UTs for Port infrastructure projects, Coastal berth projects, Road & Rail projects, fish harbours, skill development projects, Coastal community development, International standard cruise terminal and unique and innovative projects such as Ro-Pax ferry services etc. Till date, Ministry has partially funded 119 projects worth Rs. 9480 Cr under Sagarmala Scheme. The state wise details of project undertaken in Sagarmala Scheme is annexed. **[Annexure-I]**

Annexure-I

State/UT	No. of Projects	Total Project Cost (₹ Cr)	Completed (₹ Cr)		Under Implementation (₹ Cr)		Under Development (₹ Cr)	
			No. of Projects	Total Project Cost	No. of Projects	Total Project Cost	No. of Projects	Total Project Cost
Andaman & Nicobar Islands	3	46	1	13	2	32	0	0
Andhra Pradesh	12	2,409	7	1,114	5	1,295	0	0
Goa	9	763	5	85	4	677	0	0
Gujarat	9	1,388	3	364	6	1,024	0	0
Karnataka	8	493	3	71	5	422	0	0
Kerala	8	273	6	134	2	139	0	0
Maharashtra	31	1,920	19	829	12	1,092	0	0
Odisha	6	350	1	4	5	346	0	0
Puducherry	2	30	1	27	1	2	0	0
Tamil Nadu	22	1,240	14	1,004	7	226	1	10
West Bengal	9	569	6	404	3	165	0	0
Total	119	9,480	66	4,049	52	5,420	1	10
